NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/52/ (IB)/2017 PETITION NUMBER

NAME OF THE PETITIONER(S)

: DHIRAJ BIHARI JHA

NAME OF THE RESPONDENT(S)

: NIDUS ADVERTISING & MARKETING PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) R. Parthasarathy Counsel for Petitioner 6
Abhinar Parthasarathy
2) R. Abelul Ofuloecen Counsel for Respect !

Coursel for Petitioner P. Abhrow

Counsel representing both the parties are present and submitted that there is a connected matter pending before the Division Bench wherein the parties are the same and the parties have agreed to settle the matter between them. Both the counsel stated that there is a possibility of settlement in this matter also. It is also stated that the matter before the Division Bench has been posted on 9.10.2017 and they prayed that it would be convenient for them to settle this issue if the matter is posted on 10.10.2017. Considering their request and in the interest of justice, I am inclined to grant time for making their submissions in relation to the settlement. Put up on 10.10.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)